

Web

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARKARDOOMA COURTS, DELHI.

ORDER

I have been directed by Ld. Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi, to order that Sh. Abhinav Pandey, Administrative Civil Judge, posted at Shahdara District, Karkardooma Courts, Delhi, shall hold the Court in Court Room No. 53, 2<sup>nd</sup> Floor, B-Block, Karkardooma Courts, Delhi, with immediate effect.

*Mayank*

(Mayank Mittal)

ACJ-cum-CCJ-cum-ARC (East District)

Karkardooma Courts, Delhi

No. 4458-70 /Pr. D&SJ (East)/KKD/Delhi

Date: 10/05/2023

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
10. Notice Board.
11. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
12. For uploading on LAYERS.
13. Concerned File.

*Mayank*

ACJ-cum-CCJ-cum-ARC (East District)

Karkardooma Courts, Delhi